

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th APRIL, 2016

No. 136 A: The Court has been pleased to designate the Court of Sri Ranjeet Kumar, District & Additional Sessions Judge, Bokaro as the Fast Track Court for dealing with the matter relating to offences against Women in the Judgeship of Bokaro in place of Ms. Babita Prasad, District & Additional Sessions Judge, Bokaro.

By order of the Court,

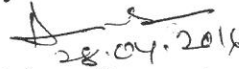
Sd/- Anil Kumar Choudhary

Registrar General

Memo No.2936...../Apptt.

Dated Ranchi the 28th April, 2016

Copy forwarded to the Principal District & Sessions Judge, Bokaro/ Ms. Babita Prasad, District & Additional Sessions Judge-I, Bokaro/ Sri Ranjeet Kumar, District & Additional Sessions Judge, Bokaro for information and needful/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


28.04.2016
Registrar General